

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009
CA No.


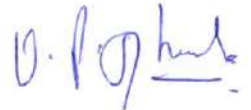
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Unicom Skytech Ltd.
V/s.
M/s. Neelprag Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	AJAY BASUTKAR Farhan Dobash along with Rashmi Gour	Advocate for R ₁ to R ₃	
2.	D. P. Thengjumal	Director petitioner	

COMMON ORDER

T.C.P. No. 113/397-398/CLB/MB/MAH/2009

T.C.P. No. 44/397-398/CLB/MB/MAH/2013

(OLD CP NO. 91/2006)

1. The Learned Representatives of both the sides are present.
2. By consent seeking adjournment. Granted.
3. The parties are directed to complete their pleadings, within 15 days.
4. The matter is listed for "Final Hearing" on **11th July, 2017.**
d to **19th July, 2017.**

Dated: 03.05.2017

Sd/-
M.K. Shrawat
Member (Judicial)